

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1971
TO BE ANSWERED ON AUGUST 07, 2023

LOANS GIVEN UNDER PM SVANIDHI TO WEST BENGAL AND GUJARAT

NO. 1971. SMT. SHANTA CHHETRI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of loans given under PM SVANidhi to West Bengal and Gujarat so far;
- (b) the comparison chart for the distribution of funds between the two States so far; and
- (c) the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a): For the state of West Bengal, Ministry of Housing & Urban Affairs (MoHUA) has given 1st loan disbursement target of 3,50,000 under the Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme. As on 03.08.2023, the State received 92,325 applications under the scheme. Out of which, 56,243 loans were sanctioned and 41,252 were disbursed. For the state of Gujarat, MoHUA has given 1st loan disbursement target of 4,00,000 under PM SVANidhi Scheme. As on 03.08.2023, the State received 5,46,308 applications under the scheme, out of which, 4,12,358 loans were sanctioned and 3,99,736 were disbursed. The ULBs in the States are responsible for mobilization of applications which are sanctioned and disbursed by the lending institutions under the scheme.

(b) & (c): Under the PM SVANidhi scheme, no funds are allocated to States/UTs. Loans are directly disbursed to the beneficiary street vendors by the Lending Institutions. As on 03.08.2023, a total of ₹45.46 Cr. and ₹522.55 Cr. have been disbursed by the lending institution in the State of West Bengal and Gujarat respectively.
